

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/B B/2018	For submission of report of IRP	Sec 7 of I&B code	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar	M/s Associate Décor Limited	M/s Keystone Partners

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

RESPONDENT/s :

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(KUMAR RAN)
Advocate for IRP
3/12/18

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Advocate for
IRP

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ORDER

None appears for the Petitioner; Heard Shri Kumar Ran, learned Advocate for IRP. Post the case on 31.12.2018

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MEMBER(T)

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MEMBER(J)

Raushan

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